

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 5

COURT NO. : 1

04.12.2019

O.A./260/460/2017

R K DAS

-V/S-

A.G

ITEM NO:55

FOR APPLICANTS(S) Adv. : Mr. D.K.Mohanty

FOR RESPONDENTS(S) Adv.: Mr. S.K. Patra

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he has no instruction from the applicant in the matter. Ld. Counsel for the respondents is present. Accordingly the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry is directed to send a copy of this order to the applicant by Post and also hand over to Ld. Counsel for the respondents.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>